

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

OA 543/2002

DATE OF ORDER: 8.1.2003

Mahaveer Prasad Prajapath son of Shri Sukhya, aged about 30 years. Resident of Village and Post Loharpura, Via Khatkar, Tehsil Nainwa, District Bundi. Presently working as GDS BPM Lukharpura, Tehsil Nainwa, District Bundi (Rajasthan).

....Applicant

VERSUS

1. Union of India through Secretary, Department of Posts, Ministry of Communication, Sanchar Bhawan, New Delhi.
2. Post Master General, Department of Post, Jaipur.
3. Shri Manoj Mehra, GDSBPM, presently posted at Naya Gaun, Balapura, Post Naya Gaon, District Bundi.
4. Sub Divisional Inspector(Post), Department of Post, Western Division, Bundi.

....Respondents

Mr. Amit Nath Mathur, Counsel for the applicant.

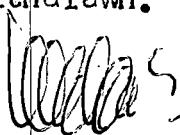
CORAM:

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

Learned counsel for the applicant submits that he wants to withdraw this OA and file a fresh duly constituted OA. Prayer granted subject to limitation. The OA is dismissed as withdrawn.


(M.L. CHAUHAN)
MEMBER (J)


(H.O. GUPTA)
MEMBER (A)